## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 151 of 2015 & IA No. 250, 436 of 2015 & 55 of 2017

**Dated: 19th July, 2017** 

In the matter of:

Bharatiya Nabhikiya Vidyut Nigam Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 12.9.2017.

PPS/ Court Master

tpd